

**DIVISION BENCH**

**O-125**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/911(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	JAI BALAJI INDUSTRIES PRIVATE LIMITED Vs. BST INFRATECH LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

- |    |                                     |                  |
|----|-------------------------------------|------------------|
| 1. | Mr. Abhrajit Mitra, Senior Advocate | ] For petitioner |
| 2. | Ms. Manju Bhuteria, Advocate        | ]                |
| 3. | Mr. Rajshree Kajaria, Advocate      | ]                |
| 4. | Ms. Sonia Sharma, Advocate          | ]                |

**ORDER**

1. Ld. Senior Counsel / Ld. Counsel for the petitioner present.
2. List this matter on 16/07/2021 at 12 noon as a specially ordered matter.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.